

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 121
IA No. 13/JPR/2024
CP No. (IB)- 80/95/JPR/2022
Under Section 95 of IBC, 2016

In the matter of:

State Bank of India

... Applicant/Creditor

Versus

Shri Ratneshwar Kumar Maheshwari (PG to CD M/s Suzuki Textiles)

... Guarantor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Ankit Jain, PCS

For the Respondent : Saumil Sharma, Adv.

ORDER

IA No. 13/JPR/2024

Heard Mr. Ankit Jain, PCS appearing on behalf of the RP. Mr. Saumil Sharma, Adv. appearing on behalf of Respondent, seeks time to file reply. Reply, if any, may be filed within two weeks with an advance copy to the opposite counsel. List the matter on 11.06.2024.


Sd-

(Rajeev Mehrotra)
Technical Member


Sd-

(Deep Chandra Joshi)
Judicial Member

May 14, 2024